

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/MIG/STAT/93-VI- **27583**
Dated: Shimla the 4th September, 2014.

From

The Registrar (Vigilance),
High Court of Himachal Pradesh,
Shimla-171001.

To

All the Chief Judicial Magistrates,
State of Himachal Pradesh.

Subject:- Distribution of cases amongst the ACJMs/JMICs under the Motor Vehicles Act.

Sir,

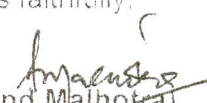
Your attention is invited to this Registry letter dated 29th / 30th May, 2014 (copy enclosed), whereby it was directed that the spot trials may be conducted by the Chief Judicial Magistrates as per the prevailing guidelines and the Additional Chief Judicial Magistrates/ Judicial Magistrates 1st Class in the State may try summary cases under Motor Vehicle Act in respect of their jurisdiction as per the existing guidelines of the Hon'ble High Court.

With regard above, I have been directed to convey that in addition to the instructions issued through aforesaid letter, keeping in view the large number of cases pending with the Mobile Traffic Magistrates, the cases be distributed proportionately jurisdiction-wise amongst the Judicial Magistrates 1st Class and Mobile Traffic Magistrates working in the Divisions may be assigned/ allowed to retain the cases for disposal pertaining to the months of June, July and August, 2014 with further direction to dispose of these cases well before 31.3.2015. The Mobile Traffic Magistrates be further directed to submit the monthly disposal statement to the Registry so as to reach by 10th of each month.

Receipt hereof may please be acknowledged.

Yours faithfully,

Encl: As above.


(Arvind Malhotra)
Registrar (Vigilance).

27584-91

Endst. No. HHC/MIG/GEN/STAT/94-I-
Copies forwarded for information to:-

Dated: 4th September, 2014

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice.
2. All the District & Sessions Judges in Himachal Pradesh.
3. The Additional Registrar (Administration) for information.
4. The Secretaries to Hon'ble Mr. Justice Dharam Chand Chaudhary and Hon'ble Mr. Justice Sureshwar Thakur.
5. The Secretary/Private Secretaries/ P.As to the Worthy Registrar General/ Registrar (Rules)/ Registrar (Vigilance)/ Registrar (Judicial & Judges Branch/ Registrar (Administration) Central Project Coordinator and OSD Protocol/ Assistant Coordinator, Main Mediation Centre.
6. The Assistant Registrar (Vigilance)/the Assistant Registrar (Inspection) and the Assistant Registrar (Rules).
7. The Technical Director, NIC for uploading the same on the High Court website.
8. Guard file.
(Sl. Nos. 1& 3 to 8, High Court of H.P.).


Additional Registrar (Vigilance).

